## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 33(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016 AT

NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	MR. RAKESH SINOHA		PETITIONER.	Relia
	R. DHRUV SUR		PETITIONER	Dan
	TKMIL MUNDO		RESPONDENT	n
4 2	Dineck Kanly Adr		Rufrank	My

## ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given a week's time as a last opportunity to file the additional affidavits.

List on 29.09.2016

(R.Varadharajan)

Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura) Member (Judicial)